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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 38/9/NCLT/AHM/2017

Coram:


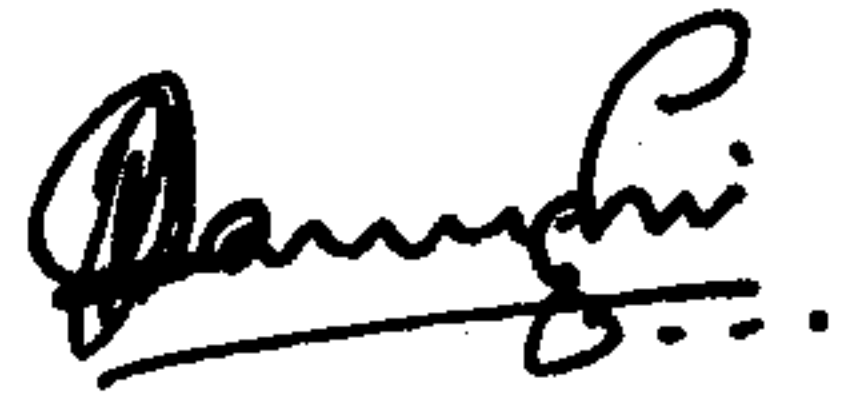
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company: Acme Specialities
V/s.
Entire Ceramics Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	HARMISH K. SHAH	Advocate	Respondent	
2.	Pratik Sanghvi	pc applicant	self	

ORDER

Operational Creditor/ Applicant Mr. Pratik Sanghvi present. Learned Advocate Mr. Harmish Shah present for Respondent.

It is represented by the applicant that due to heavy rains his counsel could not attend for hearing.

List the matter on 28.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of July, 2017.